

O.A. NO. 642/88

2/11/1992

Hon'ble Mr. Maharaj Diq. J.M.

Sri N.L. Srivastava counsel for the applicant has stated that the relief sought in this case has already been given to the applicant and the case has become infructuous. The O.A. is accordingly dismissed as infructuous.

ln
J.M.

GR

*Submitted for file before
D.R.(J) fixing a date
before single member.
C.A. & R.*

/am/